

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**REVIEW PETITION NO. 06 OF 2017**  
**IN**  
**APPEAL NO. 74 OF 2015**

**Dated: 5<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Meghalaya Power Distribution Corporation Ltd. .... Review Petitioner /**  
**Appellant(s)**

**Vs.**

**Meghalaya State Electricity Regulatory Commission**  
**& Ors. .... Respondent(s)**

Counsel for the Review Petitioner / Appellant(s) : Ms. Sakie Jakharia

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krish for R-1

Ms. Surabhi Pandey for R-3

**ORDER**

The matter could not reach the Bench.

As agreed by learned counsel for the parties, list this matter for hearing on **21.10.2019.**

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*vt/pk*